

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Corporate Power Limited Date of Commencement of Liquidation: 08-10-2021; List of Stakeholders as on Date: 10-11-2021; Name of IP: Mr. Pankaj Dhanuka; Process Number: 1; Last 5 digit of registration number: 11911

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				4002367.00				NA
2	Liquidation costs incurred till date				16078241.00				NA
3	Secured financial creditors	6	146808549475	6	141230292946		5578256528.31		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	44	159053009.05	18	40697317.61		81976960.75	36378730.89	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	33	309140552.86	2	82217029.00		35403595.71	191519928.15	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>83</b>	<b>147276743036.90997</b>	<b>26</b>	<b>141373287900.61</b>		<b>5695637084.77</b>	<b>227898659.04000002</b>	